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# \* IN THE HIGH COURT OF DELHI AT NEW DELHI C.O.(COMM.IPD-PAT) 68/2022

GSP CROP SCIENCE PRIVATE LIMITED .....Petitioner

Through: Mr. G. Nataraj and Mr. Yash Raj, Advs

versus

FMC AGRO SINGAPORE PTE LTD & ORS. .....Respondents Through: Mr. Sandeep Sethi, Sr. Adv with Dr. Sanjay Kumar, Ms. Arpita Sawhney, Ms. Pallavi Kiran, Mr. Arun Kumar Jana, Mr. Priyansh Sharma, Ms. Pratiksha Varshney and Ms. Shivangi Mayaramka, Advs for R-1 and 2

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+ CS(COMM) 662/2022

#### FMC CORPORATION & ORS.

.....Plaintiffs

Through: Dr. Sanjay Kumar, Ms. Arpita Sawhney, Ms. Pallavi Kiran, Mr. Arun Kumar Jana, Mr. Priyansh Sharma, Ms. Pratiksha Varshney and Ms. Shivangi Mayaramka, Advs

versus

GSP CROP SCIENCE PRIVATE LIMITED .....Defendant Through: Mr. G. Nataraj and Mr. Yash Raj, Advs

#### **CORAM:**

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#### HON'BLE MR. JUSTICE SAURABH BANERJEE

#### <u>ORDER</u> 07.04.2025

#### I.A. 48929/2024-By resp. for dismissal of present revocation petition, I.A. 49004/2024-For dismissal of present revocation petition as being not maintainable in C.O.(COMM.IPD-PAT) 68/2022

1. Learned counsel for the parties submit that a similar issue, as raised in the above applications, has since been decided by a Co-ordinate Bench of this Court comprising of Justice Amit Bansal *vide* order dated 15.01.2025 passed in I.A.7635/2024 and, also order dated 20.03.2025 passed in I.A.46685/2025, and subsequent order dated 20.03.2025 passed in Review Petition 151/2025 respectively, in the case of *Macleods Pharmaceuticals Ltd. v. The Controller of Patents & Anr.*, *C.O.(COMM.IPD-PAT) 38/2022*, and the same are under appeal before an Hon'ble Division Bench of this Court.

2. Considering that similar issue involved here is pending before the Hon'ble Division Bench, renotify on 08.07.2025.

## C.O.(COMM.IPD-PAT) 68/2022

3. Renotify on 08.07.2025.

# <u>CS(COMM) 662/2022, I.A. 15629/2022-O 26 R 9, I.A. 15630/2022-By</u> plaintiffs for discovery, I.A. 17626/2022-By defendant for discovery

4. Renotify on 08.07.2025.

## SAURABH BANERJEE, J

## APRIL 7, 2025/Ab

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